

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6th FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU

DAILY CAUSE LIST DATED 26.03.2021 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (CH) (Ins) No. 24/2021	M/s. Oren Hydrocarbons P Limited Vs M/s. Akzo Nobel Industrial Chemicals BV & another	A Muraleedharun	
2.	Comp. App (AT) (CH) (Ins) No. 25/2021	Sequent Electricals Vs Refex Energy Limited	S. Santhosh	
3.	Comp. App (AT) (CH) (Ins) No. 26/2021	Gabs Megacorp Limited Vs Sutanu Sinha & another	Ashok K Singh Tanishq Mehta Deepak Kumar	

For Admission (After Notice)

4.	Comp App.(AT) (CH) (Ins) No. 08/2021	Shapoorji Pallonji and Company Private Limited Vs Shore Dwellings Private Limited	Deepika Murali Karthick Sundaram Aswini S Anusha Peri Anish Gupta Anupama Hebbar Vikas Mahendra	
5.	Comp App. (AT) (Ins) No. 50/2021/TR	Regional Provident Commissioner, Warangal Vs Vandana Garg & another	Manish Dhir	K. Gowtham Kumar Sricharan Rangarajan – R1 Alwin Godwin – R2

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Member (J)
-sd/-

(Chennai Bench)